

OA 2588/90

26.8.1991.

Present: None.

The applicant was also not present on the last two occasions. The case is adjourned to 12.11.1990. In case the applicant does not appear on that day, the case will be dismissed for default and non-prosecution. Inform the applicant about the date so fixed.

*B.N. DHOUDIYAL*  
(B.N. DHOUDIYAL)  
MEMBER (A)

*Ans*  
(P.K. KARTHA)  
VICE CHAIRMAN (J)

*address incomplete*

12.11.91.

OA 2880/90

Present: None present.

Applicant was not present on the last two occasions.  
The application is disposed of for default and none prosecution.

*B.N. DHOUDIYAL*  
(B.N. DHOUDIYAL)  
Member (A)

*Ans*  
(P.K. KARTHA)  
Vice-Chairman (J)